

(a) whether Government propose to depute some official abroad for training in nutrition, breeding management and health aspects of equines ;

(b) whether an agreement has been signed with Food and Agriculture Organisation for that purpose ; and

(c) if so, the details of the agreement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b). Yes, Sir.

(c) Under the agreement signed on 17th June, 1985, the Food & Agriculture Organisation will arrange training of six Indian officers in Hungary for a period of four months in all aspects of breeding, management and health of equines.

Import and Free Sale Price of Sugar

3868. PROF. MADHU DANDAVATE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether sugar is imported at a price of Rs. 160 per quintal and sold in free market at a price of nearly Rs. 600 per quintal ; and

(b) if so, the reasons for such a wide gap between the import price and the free sale price of sugar ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The approximate average C&F price of sugar so far contracted for import during 1985 by the State Trading Corporation is about Rs. 200 per quintal. Adding customs duty, cess, insurance, port charges, etc., the total price of imported sugar comes to about Rs. 400 per quintal. Taking into account the movement of imported sugar from various ports to distant consuming centres, handling, storage charges,

etc. incurred by the Food Corporation of India, the deliveries to the State Governments are now being made by them at Rs. 520 per quintal as against Rs. 540 per quintal fixed earlier. Providing for the transportation, handling, storage charges, etc. besides the margins to be allowed to wholesalers and retailers, the issue price of imported sugar being distributed by the State Governments through controlled channels has now been fixed at below Rs. 5.80 per kg. as against the price of below Rs. 6.00 per kg. fixed earlier.

[*Translation*]

Allocation of Funds to U.P. under N.R.E.P.

3869. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE & RURAL DEVELOPMENT be pleased to State :

(a) whether the amount allocated to Uttar Pradesh by the Central Government during 1985-86 under the National Rural Employment Programme is less as compared to that allocated in 1984-85 ;

(b) whether any further cut has been made in the amount allocated to the State under this head for the year 1985-86 ;

(c) if so, the reasons therefor ;

(d) if not, whether Government are aware of the fact that the State Government has issued orders to different districts to drop 40 per cent of the works selected under this head ; and

(e) if so, the justification for this action ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The amount allocated to Uttar Pradesh for the year 1985-86 under National Rural Employment Programme (NREP) is the same as last year i.e. Rs. 39.22 crores.

(b) No, Sir.

(c) Does not arise.

(d) No such orders to drop 40% of the works selected under National Rural Employment Programme have been issued by the State Government.

(e) Does not arise.

[English]

T.V. Transmitter at Kasauli

3870. SHRI SUKH RAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the time by which the T.V. Transmitter being installed at Kasauli is expected to be commissioned ;

(b) area of the State that will be covered by the Kasauli transmitter ; and

(c) the steps proposed to be taken to cover the rest of the State particularly major towns like Mandi which fall outside the ambit of the Kasauli transmitter ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) The TV transmitter at Kasauli, operating on reduced power of 1 KW at present, is expected to be commissioned on full power of 10 KW in the current year.

(b) Parts of Sirmaur, Solan, Shimla, Hamirpur and Una districts are expected to be covered by TV transmitter at Kasauli.

(c) Provision of TV service to uncovered areas of Himachal Pradesh including Mandi town would depend upon future availability of resources.

Report of Working Group on National Film Policy

3871. SHRI CHITTA MAHATA : Will the Minister of INFORMATION

AND BROADCASTING be pleased to State :

(a) whether Government have received the report of the working group headed by Dr. K.S. Karanth on national film policy ,

(b) if so, when ;

(c) whether the recommendations of the group have been accepted by Government ; and

(d) if so, the details thereof and if not, the reasons therefor and whether these recommendations give more relief to the film industry ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). Yes, Sir. The report of the Working Group on National Film Policy headed by Dr. K S. Karanth was submitted to the Government by the Working Group on 17th May, 1980.

(c) and (d). A statement giving information about recommendations which have been accepted wholly or partly is given below.

Some of the recommendations made by the Working Group have not been accepted. The reasons for not accepting these recommendations are mainly that the subject-matter falls within the purview of the State Governments and they have expressed their reservations in this regard or because of financial constraints, it would not be possible to accept the recommendation.

The Working Group has generally recommended relief to the film industry.

Statement

The Working Group on National Film Policy headed by Dr. K.S. Karanth, made, in all 231 recommendations. Some of the important recommendations which have been accepted/accepted in principle/